

ITEM NO.8

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 5603/2024

REKHA SINGH

Appellant(s)

VERSUS

THE STATE OF UP & ORS.

Respondent(s)

Date : 06-05-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Ajay Kumar Singh, AOR
Mr Yatharth Singh, Adv.
Mr Divesh Kr, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR
Mr Murshlin Ansari, Adv.

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Ms. Akriti Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented.

Respondent no. 3 has already filed counter affidavit.

Await scanned soft copies of original records of High Court
and Trial Court.

Ld. Counsel for the petitioner has not filed any
document/application seeking deletion/abatement in respect of
respondent no.2 despite last opportunity having been granted,
as such, Registry to process the matter for listing before the
Hon'ble Judge in Chambers for necessary directions.

SUJATA SINGH
Registrar

HJ